

COURT- II

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 147 of 2010

Dated : 15th April, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Uttar Pradesh Power Corporation Ltd. Appellant(s)

Vs

N.T.P.C. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Mishra

Counsel for the Respondent(s): Mr. M.G. Ramachandran

ORDER

At the request of the parties, post the matter for **hearing on 19th**
April, _____ **2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

RKT/PK